NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S) : RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter is called. No representation on behalf of both the parties. Matter is posted for appearance of both the parties on the next date of hearing. Put up on 15.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk